

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Company Appeal No. 04/(MAH)/2015  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2017

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla

V/s.

M/s. Tata Power Company Ltd.

SECTION OF THE COMPANIES ACT: 58 of the Companies Act, 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Common Order

TCA No.03/58//NCLT/MB/MAH/2015

TCA No.4/58,59/NCLT/MB/MH/2015

TCA No.5/58,59/NCLT/MB/MH/2015

TCA No.6/58,59/NCLT/MB/MH/2015

TCA No.7/58,59/NCLT/MB/MH/2015

TCA No.8/58,59/NCLT/MB/MH/2015

TCA No.9/58,59/NCLT/MB/MH/2015

At request of the parties, list this matter for hearing on 13.2.2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)